

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:920

ANSWERED ON:27.02.2015

STERILISATION CAMPS

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has taken note of deaths of a large number of women during sterilisation camps conducted across various States in the country and if so, the details thereof and the number of such cases reported including ailing, falling unconscious in the country during each of the last three years and the current year, State/UT-wise;

(b) whether the Government proposes to provide financial assistance to the next of kin of the deceased and also the injured and if so the details thereof, State/UT-wise;

(c) whether the Government has issued any advisory/ direction to the States/UTs to ensure hygienic conditions, adherence to regulations and safety of women before embarking upon such massive surgeries and if so, the details thereof; and

(d) the funds allocated, released and utilised by the States for the purpose during the above said period, State/UT-wise and the concrete steps taken/ proposed to be taken by the Government to provide safe atmosphere to women for such surgeries?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a): Health is a state subject and individual cases are handled by the state governments at their level.

However, the Government is aware of one such case which has occurred recently in the state of Chhattisgarh where some women died and fell ill after family planning operations.

(b) to (d): The Government of India provides funds through State Project Implementation Plans of the National Health Mission to the States under the National Family Planning Indemnity Scheme, 2013, to compensate clients in the events of complications, failures and deaths after sterilization operations.

The funds allocated and utilized under the scheme since its inception in 2013, is given at Annexure-I.

The Government has laid down 'standard operating procedures' for conducting sterilization operations to be implemented by all states of India to provide safe atmosphere to women for such surgeries.

Accordingly an advisory has also been issued to all states in this regard which is given in Annexure-II.